

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 24th April, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that:

- i) in view of non-availability of Hon'ble The Chief Justice to hold court sitting on 26th and forenoon of 29th April, 2024 as His Lordship is availing casual leave on 26th April 2024; and
- ii) In view of non-availability of HMJ Golmei Gaiphulshillu to hold court sittings on 26th, 29th and forenoon of 30th April, 2024 as her Ladyship is participating in the two-day "Training of Trainers for High Court Justices: Judges in-charge/Chairperson and Member of the Board of Governors of the SJAs" on 27th and 28th April 2024 at NJA, Bhopal,

it is notified as under:

- 1) Single Bench matters of Hon'ble The Chief Justice to be listed on 26th April 2024 will be listed on the same day before another appropriate Bench for fixing date;
- 2) Single Bench matters of HMJ Golmei Gaiphulshillu Kabui to be listed on 26th April 2024 will be listed on the same day before another appropriate Bench for fixing date;
- 3) Regular Division Bench matters on 29th April 2024 will be listed before Hon'ble The Chief Justice and HMJ A. Bimol Singh for taking up the matters from 02.15 pm onwards; and
- 4) Regular Division Bench on 30th April 2024 will sit from 02.15 pm onwards.

By Order etc.

Sd/-
(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

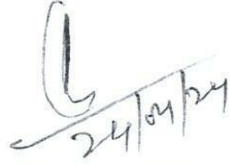
Endt. No. HCM/1/96-BENCH/ 8981-98

Imphal, the 24th April, 2024

Copy to:

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Registrar General, High Court of Manipur.*
7. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*
8. *The Government Advocates, Government of Manipur.*
9. *The Deputy Solicitor General of India, High Court of Manipur.*
10. *The President, High Court Bar Association, Manipur.*

11. *The President, AMBA, Manipur.*
12. *All the Joint Registrars, High Court of Manipur.*
13. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
14. *All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.*
15. *The System Analysts, High Court of Manipur.*
 - *He is requested to upload the same on official website.*
16. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
17. *All the Court Masters, High Court of Manipur.*
18. *The Concerned/Guard File.*

Handwritten signature and date: 24/04/24

**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**

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